

सहकारी खेती-

+

- *१०३६. { श्री भक्त दर्शन :
 श्री राम कृष्ण गुप्त :
 श्री बी० चं० शर्मा :
 श्री भ्रमजव धली :
 श्री पांगरकर :
 श्री मधुसूदन राव :
 श्री बांगशी ठाकुर :
 श्री बि० दास गुप्त :
 श्री अरविन्द घोषाल :
 श्री विभूति मिश्र :
 श्री सै० प्र० मेहबी :
 श्री लीलाधर कटकी :
 श्री अजित सिंह सरहबी :
 श्री सुशक्त राव :

क्या सामुदायिक विकास तथा सहकार मंत्री २० नवम्बर, १९५९ के तारांकित प्रश्न संख्या १६६ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या सहकारी खेती के बारे में नियुक्त की गई समिति ने इस बीच अपना कार्य पूरा कर लिया है ;

(ख) यदि हां, तो क्या समिति के प्र तिवेदन की एक प्रति सभा पटल पर रखी जायेगी ; और

(ग) समिति की सिफारिशों पर क्या कार्यवाही की जा रही है ?

सामुदायिक विकास तथा सहकार उप-मंत्री (श्री बी० सु० शर्मा) : (क) जी, हां ।

(ख) जी, हां । प्रतिवेदन की एक प्रति सभा-पटल पर रखी जायेगी । प्रतिवेदन की प्रतियां संसद पुस्तकालय में भी रख दी गई हैं ।

(ग) भारत सरकार राज्य सरकारों की सलाह से सिफारिशों पर विचार कर रही है ।

Some hon. Members: In English also.

Mr. Speaker: Yes.

Shri B. S. Murthy: (a) Yes, Sir.

(b) Yes, Sir. A copy of the Report would be laid on the Table. Copies of the Report have also been placed in the Parliamentary Library.

(c) Government of India are considering the recommendations in consultation with the State Governments.

श्री भक्त दर्शन : देर से देर कितने महीनों में या वर्षों में इसके बारे में निर्णय हो जायगा ? मंत्री महोदय का इस के बारे में क्या अनुमान है ?

Shri B. S. Murthy: It is a very important question. As the Minister for Agriculture has stated, this important measure must be taken into consideration in all its aspects and finalized before any schemes are being launched upon. In this case, we have already been in touch with the State Governments, asking them for their schemes, plans and programmes.

Shri D. C. Sharma: May I know if before arriving at a decision the Government will also have the benefit of the opinion of some representatives of co-operative societies and co-operative farmers?

Shri B. S. Murthy: Of course, all aspects of opinion and advice will be taken good care of.

श्री विभूति मिश्र : कोआपरेटिव फार्मिंग के बारे में नागपुर कांग्रेस में प्रस्ताव पास हो गया । उसमें बहुत सी बातें हो गईं । क्या यह सही नहीं है कि जो विरोधी लोग विरोध करते हैं उसकी दृष्टि से सरकार भी इस रिपोर्ट पर विचार करने और उस पर किसी निर्णय पर पहुँचने में बहुत धीमी गति से चल रही है और धीरे-धीरे विचार कर रही है ?

श्री रघुनाथ सिंह : जी, यह बात नहीं है ।

Shri B. S. Murthy: I do not think the hon. Member is quite correct in his assumption. Government has its own programmes. When it is convinced of the genuineness of the programme it goes ahead in spite of all opposition.

Shri Aurobindo Ghosal: Last time the hon. Deputy Minister stated that the programme is not being held up and is being implemented in stages. May I know the stage of implementation in which it is now?

Shri B. S. Murthy: It is in the first stage of implementation.

Shri C. D. Pande: In view of the fact that co-operative farming is going to be on the basis of voluntary offer on the part of peasants and farmers, may I know whether Government have evinced any initiative on the part of peasants and farmers to the effect that they are willing to do it?

Shri B. S. Murthy: "Voluntary offer" is the term used by our friend. It is not voluntary offer, it is more a union of minds of the peasants before they voluntarily pool their lands. In this respect we are happy to say that the peasants are coming forward.

Shri Raghunir Sahai: Can the hon. Minister give us some idea of the financial implications when the proposals regarding co-operative farming are put into operation?

Shri B. S. Murthy: Yes, Sir. It is suggested by the Working Group that in the last year of the Second Five Year Plan and in the Third Five Year Plan towards assistance to 23,200 co-operative farming societies be given Rs. 28.65 crores; towards education and training Rs. 4.2 crores and towards technical staff Rs. 2.37 crores, making a total of Rs. 35.26 crores.

Shrimati Renu Chakravartty: May I know whether it has been brought to the notice of the Government that one of the difficulties facing the formation of co-operative farming societies has been that as soon as the

farmers come together they fall within the purview of agricultural income-tax? Is the Government proposing to take up the matter with the State Governments in order to facilitate the formation of co-operative societies?

Shri B. S. Murthy: Government is aware of that and, I am glad to say, this report has also taken cognizance of it. It has also suggested certain measures to avoid this disincentive to the farmers.

Seth Govind Das: Does the hon. Minister know that the greatest hindrance in forming co-operatives is the laws on co-operative societies in various States? Has any step been taken to change those laws, because those laws are still in existence in every State?

Shri B. S. Murthy: The hon. Member is aware that many times on the floor of this House it has been stated that the State Governments have been apprised of the procedural difficulty and many States are coming forward to remove the difficulty.

Seth Govind Das: Has any State changed the law so far?

Shri C. R. Pattabhi Raman: Is it intended to get these societies registered under the local laws, at the same time giving them exemption from the existing tax pattern?

Shri B. S. Murthy: It is a very tempting question, but I do not propose to answer it.

Seth Govind Das: I have asked whether they have taken any steps to change those laws so far.

Shri B. S. Murthy: I have no figures with me.

Seth Govind Das: Nothing has been done.

Shri Tyagi: What facilities, if any, are proposed to be offered to farmers by way of incentives for forming themselves into co-operative societies?

Shri B. S. Murthy: We are expecting the State Governments to give

their reactions on the recommendations given by this Working Group. Until the State Governments' recommendations have come we shall not be in a position to state definitely the nature of the help and incentives we are able to place at the disposal of the co-operative farming societies.

Shri Thimmalah: Though under the land reforms there is the imposition of a ceiling on land, under the guise of co-operative farming the landlords just escape the ceiling by forming co-operative farming societies. What efforts are made by the Government to reconcile these two?

Shri B. S. Murthy: I think the State Governments are aware of this.

Shri Palaniyandy: There is enormous delay in the registration of co-operative societies. There is enormous delay under the laws also, especially in the case of societies formed by the Harijans.

Shri B. S. Murthy: No, Sir. There is no special treatment to the Harijans in this respect. Almost all the societies are sometimes delayed in the case of formation because of the procedural delays. But these are being avoided and in many cases the societies are being registered quickly.

Dr. M. S. Aney: May I know whether the formation of co-operative farming societies is going to be on a voluntary basis or not?

Shri B. S. Murthy: Of course, it will be on a voluntary basis.

Dr. M. S. Aney: Then where is the need for giving incentives to the farmers for that?

Shri B. S. Murthy: Even for a good thing incentive will go a long way.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि कोऑपरेटिव फार्मिंग की सफलता के लिये क्या केन्द्रीय सरकार ने विभिन्न स्टेट सरकारों से अपने कोऑपरेटिव्स के कायदे-कानून में तरमीम करने के लिये पूछा है ?

Shri B. S. Murthy: I have already answered that question.

Shri Ajit Singh Sarbadi: Pending the decision on the recommendations and implementation thereof, what steps are the Government taking in the mean time to give incentives for the formation of co-operative societies in the matter of aid to the States?

Shri B. S. Murthy: A decision will be taken very soon. Therefore, there is no question of doing anything pending that decision.

Shri P. R. Patel: It is stated that the Committee has submitted its recommendations and Government are considering it. I want to know whether the Committee has consulted any of the farmers' organisations in the country?

Shri B. S. Murthy: Of course, the Committee has gone all over the country and made a special study of 34 co-operative farming societies also.

Shri P. R. Patel: I wanted to know whether the Committee has consulted any of the farmers' organisations on this point.

Shri B. S. Murthy: Yes, may farming societies. A questionnaire was issued by the Committee and the Committee has toured all over the country as far as they could.

Shri P. R. Patel: I do not get an answer. My question is different.

Mr. Speaker: What he wants to know is whether, apart from the farmers' co-operative societies, the Committee has consulted any other farmers' associations. That is the point.

Shri B. S. Murthy: I am sure they must have consulted.

Shri B. K. Gaikwad: Are Government aware that at many places the co-operative farming societies have become a failure and people are demanding tenant farming societies? If they are a failure, what are the defects and what Government have done to rectify those defects?

Shri B. S. Murthy: The hon. Member is partly correct. But it cannot be said that all the farming societies have been an utter failure.

Shri B. K. Galkwad: I did not say at all places. I said at many places.

Shri B. S. Murthy: In several places they are successful. After all, for the success of a co-operative society it is the human material that is necessary. Wherever there is a constructive and intelligent co-operative leadership there the co-operative farming societies are successful. Now that we have launched upon a co-operative farming scheme it is high time that hon. Members of Parliament also lend their support in making these people understand the real necessity for such a scheme.

Shri Sinhasan Singh: Since the Nagpur Resolution about these co-operatives how many co-operative farming societies have been formed? Has Government any record of it?

Shri B. S. Murthy: Yes, Sir. I have already told the House that there are 1,440 co-operative farming societies.

श्री भक्त बर्षन : जब से यह सहकारी खेती का आंदोलन प्रारम्भ हुआ है, क्या गवर्नमेंट के ध्यान में यह बात आयी है कि बहुत सी बोगस कोऑपरेटिव फार्मिंग सोसाइटीज बन गयी हैं ? उदाहरणस्वरूप जिनके पास ३००० एकड़ भी भूमि है उन्होंने अपनी फैमिली के नाम से कोऑपरेटिव सोसाइटी बना दी है। क्या इसकी छानबीन की जा रही है और क्या इसकी रोक-थाम के लिये कोई कदम उठाये जा रहे हैं ?

Shri B. S. Murthy: That question was asked in English by Shri Thimmaiah and I have answered it.

Dam on River Teesta in West Bengal

+
 *1040. { Shri Subodh Hansda:
 Shri R. C. Majhi:
 Shri S. C. Samanta:
 Shri Ram Krishan Gupta:

Will the Minister of Irrigation and Power be pleased to refer to the reply

given to Starred Question No. 813 on the 11th December, 1959 and state the nature of progress made so far in selection of site for the construction of a dam on River Teesta?

The Deputy Minister of Irrigation and Power (Shri Hathi): Reconnaissance of various possible sites for the dam has been carried out. Hydrological and other detailed investigations are continuing and are expected to be completed by January, 1962.

Shri Subodh Hansda: May I know whether any assessment has been made as to the acreage of land that will be irrigated by this project?

Shri Hathi: That can be determined only after the investigations are complete.

Shri S. C. Samanta: The West Bengal Government is making a reconnaissance survey of the catchment areas of the Teesta River and its tributaries. May I know whether this thing which the hon. Minister is saying will be another thing?

Shri Hathi: No. I think it is the same thing. Now the Central Water and Power Commission are investigating it.

Shri C. K. Bhattacharya: The hon. Minister has just now stated that the collection of data will be completed by January, 1962. By what time can we expect to have the dam finished?

Shri Hathi: That will depend on when we get the detailed results of the investigation.

Shri C. K. Bhattacharya: May I know whether the hon. Minister is aware that this one particular river has been flooding north Bengal and is causing disaster from year to year?

Shri Hathi: That is why the work is being investigated.

Shri C. K. Bhattacharya: Will he kindly expedite it?

Shri S. C. Samanta: May I know whether the Sikkim area of this river will also be surveyed?